# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

## RAJYA SABHA UNSTARRED QUESTION NO- 3134

ANSWERED ON- 30/03/2022

## ACTION TAKEN AGAINST TOLL COLLECTION COMPANY ON REWA-HANUMANA ROAD

3134. SHRI RAJMANI PATEL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether more than five thousand patches have been installed in the Rewa-Hanumana (M.P.) 90 km four -lane national highway and according to the terms of the contract, it is mandatory for the company collecting the toll to conduct roughness test every year;
- (b) whether any action has been taken against the concerned officers of MPRDC and the toll collection company, if the company does not conduct roughness test;
- (c) whether toll should not be collected if the roughness is bad, however toll is being collected by the company; and
- (d) if so, the details thereof and the action taken against them?

#### **ANSWER**

#### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

### (SHRI NITIN JAIRAM GADKARI)

(a) to (b) Four laning of Rewa – Hanumana (MP/UP Border) section (89.3 km) on NH -135 (old NH-7) on BOT (Toll) basis is under operation period. This Four lane section is maintained as per the Manual for Four lane Standards and Specifications of the concession agreement for keeping highway in traffic worthy condition. The Concessionaire has carried out Roughness test annually. (c) to (d) Toll is collected in accordance with the provisions of Concession Agreement. In the event of Concessionaire found in breach of maintenance obligations, Authority may issue cure period notice to the Concessionaire and if, Concessionaire fails to cure the notified defects within the time limit specified in the Agreement, Authority is entitled to recover damages for such breach. Authority is further entitled to suspend all rights including right to Toll collection or even termination of the Concession. Roughness test on the above road has been carried out by the Concessionaire annually and based on the roughness value and rutting, renewal in 34 lane km aggregate length has been taken up by the Concessionaire.

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